

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 103**  
**(CAA)-101(PB)/2021**

**IN THE MATTER OF:**

Bagh Kothi Investment and  
Finance Pvt Ltd with Star Infovision Pvt Ltd.

...

Applicant/Petitioner

**Order under Section 230 of the Companies Act, 2013.**

**Order delivered on 19.05.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**


**SH. AVINASH KUMAR SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Mohd. Nazim Khan, PCS  
For the IT Dept. : Mr. Sunil Aggarwal, Sr. Standing Counsel, Mr. Tushar  
Gupta, Jr. Standing Counsel, Mr. Parinay Gupta,  
Advocate - On behalf of IT Dept

**ORDER**

At the request of the Ld. Counsel for applicant, list the matter  
for physical hearing on 07.07.2022.



**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**



**(AVINASH KUMAR SRIVASTAVA)**  
**MEMBER (TECHNICAL)**